

**HIGH COURT OF SIKKIM
GANGTOK**

No. 36 /HCS

Dated: 20.07.2024,

N-O-T-I-F-I-C-A-T-I-O-N

The Judicial Officers under the High Court of Sikkim shall follow the following roster arrangement during the ensuing Special (Monsoon) Vacation w.e.f. 22.07.2024 to 26.07.2024:

| SL. NO. | NAME OF JUDICIAL OFFICER | WORKING ARRANGEMENT |
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| 1. | Mr. K.W. Bhutia, Principal District & Sessions Judge, Gangtok Period of duty 22.07.2024 | IN-CHARGE OF THE COURT/OFFICE OF THE:- 1. District & Sessions Judge (Spl. Div. I), Gangtok/Judge, Family Court, Gangtok. 2. District & Sessions Judge (Spl. Div. II), Gangtok/Judge, Lok Adalat, Gangtok. 3. District & Sessions Judge, Mangan. 4. District & Sessions Judge, Pakyong. 5. District & Sessions Judge, Gyalshing/ Family Court, Gyalshing. 6. District & Sessions Judge, Namchi/ Family Court, Namchi 7. District & Sessions Judge, Soreng / Family Court, Soreng. |
| 2. | Ms. Jyoti Kharka, District & Sessions Judge (Spl. Div. I), Gangtok Period of duty 23.07.2024 | IN-CHARGE OF THE COURT/OFFICE OF THE:- 1. Ld. Principal District & Sessions Judge, Gangtok. 2. District & Sessions Judge(Spl. Div. II), Gangtok/Judge, Lok Adalat, Gangtok. 3. District & Sessions Judge, Mangan. 4. District & Sessions Judge, Pakyong. 5. District & Sessions Judge, Gyalshing/ Family Court, Gyalshing. 6. District & Sessions Judge, Namchi/ Family Court, Namchi 7. District & Sessions Judge, Soreng / Family Court, Soreng. |
| 3. | Mr. Jiwan Kumar Kharka District & Sessions Judge (Spl. Div. II), Gangtok Period of duty 24.07.2024 | IN-CHARGE OF THE COURT/OFFICE OF THE:- 1. Ld. Principal District & Sessions Judge, Gangtok. 2. District & Sessions Judge (Spl. Div. I), Gangtok/Family Court, Gangtok. 3. District & Sessions Judge, Mangan. 4. District & Sessions Judge, Pakyong. 5. District & Sessions Judge, Gyalshing/ Family Court, Gyalshing. 6. District & Sessions Judge, Namchi/ Family Court, Namchi 7. District & Sessions Judge, Soreng / Family Court, Soreng. |

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| 4. | <p>Ms. Subarna Rai, District & Sessions Judge, Mangan</p> <p>Period of duty 25.07.2024</p> | <p>IN-CHARGE OF THE COURT/OFFICE OF THE:-</p> <ol style="list-style-type: none"> 1. Ld. Principal District & Sessions Judge, Gangtok. 2. District & Sessions Judge (Spl. Div. I), Gangtok/Judge, Family Court, Gangtok. 3. District & Sessions Judge(Spl. Div. II), Gangtok/Judge, Lok Adalat, Gangtok. 4. District & Sessions Judge, Pakyong. 5. District & Sessions Judge, Gyalshing/ Family Court, Gyalshing. 6. District & Sessions Judge, Namchi/ Family Court, Namchi 7. District & Sessions Judge, Soreng / Family Court, Soreng. |
| 5. | <p>Mrs. Ranjeeta Pradhan, District & Sessions Judge, Pakyong</p> <p>Period of duty 26.07.2024</p> | <p>IN-CHARGE OF THE COURT/OFFICE OF THE:-</p> <ol style="list-style-type: none"> 1. Ld. Principal District & Sessions Judge, Gangtok. 2. District & Sessions Judge (Spl. Div. I), Gangtok/Judge, Family Court, Gangtok. 3. District & Sessions Judge (Spl. Div. II), Gangtok/Judge, Lok Adalat, Gangtok. 4. District & Sessions Judge, Mangan. 5. District & Sessions Judge, Gyalshing/ Family Court, Gyalshing. 6. District & Sessions Judge, Soreng / Family Court, Soreng. |
| 6. | <p>Mrs. Jwala D. Thapa, Chief Judicial Magistrate-cum- Civil Judge(SD), Gangtok,</p> <p>Period of duty 21.07.2024 to 24.07.2024</p> | <p>IN-CHARGE OF THE COURT/OFFICE OF THE:-</p> <ol style="list-style-type: none"> 1. Civil Judge-cum-Judicial Magistrate, Gangtok/Principal Magistrate Juvenile Justice Board, Gangtok 2. Chief Judicial Magistrate-cum-Civil Judge (Sr. Division) Mangan 3. Civil Judge-cum-Judicial Magistrate, Mangan/Juvenile Justice Board Mangan. 4. Civil Judge-cum-Judicial Magistrate, Chungthang. 5. Chief Judicial Magistrate, Pakyong 6. Civil Judge-cum-Judicial Magistrate, Pakyong |
| 7. | <p>Ms. Rohini Rai, Civil Judge-cum-Judicial Magistrate, Gangtok</p> <p>Period of duty 25.07.2024 & 28.07.2024</p> | <p>IN-CHARGE OF THE COURT/OFFICE OF THE:-</p> <ol style="list-style-type: none"> 1. Chief Judicial Magistrate-cum-Civil-Judge (SD), Gangtok. 2. Chief Judicial Magistrate-cum-Civil-Judge (SD), Mangan. 3. Civil Judge-cum-Judicial Magistrate, Mangan/Juvenile Justice Board Mangan. 4. Civil Judge-cum-Judicial Magistrate, Chungthang. |
| 8. | <p>Ms Nairitya Sharma, Civil Judge-cum-Judicial Magistrate, Rangpo, Sub- Division and Jorethang (I/C)</p> <p>Period of duty 21.07.2024 to 24.07.2024</p> | <p>IN-CHARGE OF THE COURT/OFFICE OF THE:-</p> <ol style="list-style-type: none"> 1. Civil Judge-cum-Judicial Magistrate, Rongli Sub-Division |
| 9. | <p>Ms. Mahima Apchunna R.Rai, Civil Judge-cum-Judicial Magistrate, Rongli Sub-Division and Soreng (I/C)</p> <p>Period of duty 25.07.2024 to 28.07.2024</p> | <p>IN-CHARGE OF THE COURT/OFFICE OF THE:-</p> <ol style="list-style-type: none"> 1. Civil Judge-cum-Judicial Magistrate, Rangpo Sub-Division. 2. Chief Judicial Magistrate, Pakyong District 3. Civil Judge-cum-Judicial Magistrate, Pakyong |

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| <p>10.</p> | <p>Mr. Jabyang Dorjee Sherpa, Chief Judicial Magistrate-cum-Civil Judge (SD); Namchi, Sikkim;</p> <p>Principal Magistrate, JJB Namchi</p> <p>Period of duty 21.07.2024 to 24.07.2024</p> | <p>IN-CHARGE OF THE COURT/OFFICE OF THE:-</p> <ol style="list-style-type: none"> 1. Court of Chief Judicial Magistrate, Gyalshing, Sikkim; 2. Court of Chief Judicial Magistrate, Soreng, Sikkim; 3. Court of Civil Judge-cum-Judicial Magistrate, Gyalshing, Sikkim; 4. Court of Civil Judge-cum-Judicial Magistrate, Soreng Sub-Division, Sikkim; 5. Court of Civil Judge-cum-Judicial Magistrate, Namchi, Sikkim; 6. Court of Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division, Sikkim; 7. Principal Magistrate, JJB Gyalshing, Sikkim. |
| <p>11.</p> | <p>Mr. Sayshay Hang Subba (Limboo) Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division, Sikkim;</p> <p>Civil Judge-cum-Judicial Magistrate, Namchi, Sikkim (I/c).</p> <p>Period of duty 25.07.2024 to 28.07.2024</p> | <p>IN-CHARGE OF THE COURT/OFFICE OF THE:-</p> <ol style="list-style-type: none"> 1. Court of Chief Judicial Magistrate, Namchi, Sikkim; 2. Court of Chief Judicial Magistrate, Gyalshing, Sikkim; 3. Court of Chief Judicial Magistrate, Soreng, Sikkim; 4. Court of Civil Judge-cum-Judicial Magistrate, Gyalshing, Sikkim; 5. Court of Civil Judge-cum-Judicial Magistrate, Jorethang Sub-Division, Sikkim; 6. Principal Magistrate, JJB Gyalshing, Sikkim; 7. Principal Magistrate, JJB Namchi, Sikkim. |

Sd/-
REGISTRAR (I/C)

Memo No. 4 (17) Confdl/HCS/.....5529 - 5552

Dated: 20.07.2024

Copy to:-

1. The Additional Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim.
2. The Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
3. The Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
4. The Chief Secretary, Government of Sikkim, Gangtok.
5. The Additional Advocate General, Government of Sikkim, Gangtok.
6. The Principal District & Sessions Judge, Gangtok.
7. All District & Sessions Judges, Subordinate Courts of Sikkim
8. The Director, Sikkim Judicial Academy.
9. The Legal Remembrancer-cum-Law Secretary, Law & Parliamentary Affairs Department, Government of Sikkim.
10. The Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
11. All Chief Judicial Magistrate-cum-Civil Judges (Senior Division), District Judiciary of Sikkim
12. All Civil Judge-cum-Judicial Magistrates, District Judiciary of Sikkim
13. All District Magistrates, Gangtok, Pakyong, Mangan, Namchi, Gyalshing, and Soreng Districts.
14. The Deputy Solicitor General of India, Government of India.
15. The President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok.
16. The President, Sikkim High Court Bar Association, Gangtok.
17. The President, Namchi Bar Association of Sikkim, Namchi.
18. P.A. to the Registrar General, High Court of Sikkim.
19. P.A. to the Registrar, High Court of Sikkim.
20. Computer Cell, High Court of Sikkim.
21. Notice Board.
22. File and
23. Guard file.


Assistant Registrar